

1	2	3	4
15.	Maharashtra	493.99	534.48*
16.	Manipur	16.21	7.68
17.	Meghalaya	24.39	19.50
18.	Mizoram	14.47	14.47
19.	Nagaland	12.45	10.84
20.	Orissa	159.02	165.78*
21.	Punjab	192.11	187.40
22.	Rajasthan	370.23	447.17*
23.	Sikkim	6.29	6.03
24.	Tamil Nadu	322.44	339.68*
25.	Tripura	9.98	6.70
26.	Uttarakhand	58.49	43.02
27.	Uttar Pradesh	430.83	587.03*
28.	West Bengal	163.26	145.25

\*Also includes release of unspent balance of previous years.

#### Finalisation of rules under the Road Act, 2007

3039. SHRI AMAR SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Road Act which aims to reform the unorganized commercial transport sector was notified on the 1 October, 2007 but Government has not been able to finalize the rules under the Act as yet;

(b) if so, the reasons therefor and by when these are likely to be finalized; and

(c) whether the matter relating to the registration of common carries under the Act and revocation of licence has since been resolved, and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO S. KHANDELA): (a) and (b) A Working Group under the chairmanship of Joint Secretary (Transport) was constituted by the Ministry to finalise the rules under the Carriage by Road Act, 2007 notified on 1 October, 2007. The Working Group has submitted its report on 12.10.09 *inter-alia* recommending draft Carriage by Road Rules.

(c) As per Section 3 of the Carriage by Road Act, 2007 it is mandatory for every common carrier to obtain certificate of registration to engage in the transportation business by road. Section 5 (2) of the Carriage by Road Act, 2007 already provides for revocation of certificate of registration in case the common carrier fails to rectify certain errors specified in the Act. Thus, the question of reviewing these provisions at the rule making stage does not arise.

#### **Shortage of skilled manpower for road projects**

3040. DR. JANARDHAN WAGHMARE:  
PROF. ALKA BALRAM KSHATRIYA:  
SHRI MAHENDRA MOHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether country's growth area of building roads faces a setback due to shortage of skilled manpower besides projects exceeding time and cost projections;
- (b) if so, the details thereof;
- (c) whether Government has since contemplated any steps to meet the shortage of skilled manpower and also to ensure that the road projects are not adversely affected; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (d) Commensurate with the huge road development programme undertaken in the country by the Government, shortage of skilled manpower has been felt in contracting and consulting industry for road projects. The Government has set up the National Institute for Training of Highway Engineers (NITHE), Noida which imparts training to fresh as well as in-service highway engineers of the country. So far NITHE has trained 17,895 highway engineers since 2001, which includes engineers from other developing countries. There are also other Training Institutes in the public and private sector imparting training to highway engineers. Highway Engineers are also deputed for training abroad under various International Co-operation Schemes for latest technical know-how in this Sector.

#### **Four lane road system in NE region**

3041. SHRI SILVIUS CONDPAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the present position in the matter of execution of four lane road system in the North-Eastern region; and
- (b) whether the progress is satisfactory so far?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) 4-laning road system of 678 km length from Srirampur to Silchar is under construction in Assam. The work of 18.5 km (Guwahati bypass) has already